

1	2	3	4	5
10.	Jammu and Kashmir	1	-	-
11.	Jharkhand	-	2	-
12.	Karnataka	3	2	-
13.	Kerala	1	-	1
14.	Madhya Pradesh	1	1	-
15.	Maharashtra	2	2	-
16.	Manipur	-	1	-
17.	Meghalaya	2	1	-
18.	Mizoram	1	1	1
19.	Nagaland	1	-	-
20.	Odisha	1	-	-
21.	Punjab	-	-	-
22.	Rajasthan	2	-	-
23.	Sikkim	2	2	1
24.	Tamil Nadu	2	-	-
25.	Tripura	2	2	-
26.	Uttarakhand	1	1	-
27.	Uttar Pradesh	2	-	-
28.	West Bengal	3	4	1
29.	Andaman and Nicobar Islands	1	2	-
30.	Daman and Diu	1	-	-
31.	Dadra and Nagar Haveli	-	-	-
32.	Lakshadweep	-	-	-

Construction of rural roads in Naxal hit areas

1069. SHRIMATI RENUKA CHOWDHURY:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in spite of several tenders no contractor is willing to come forward to lay the rural roads in the Naxalite hit areas;
- (b) if so, the details thereof;
- (c) whether Government is planning to entrust the construction work of rural road in these areas to the concerned Gram Panchayats, under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) 'Rural Roads' is a State subject and as per guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY) execution of works is the responsibility of State Governments through their implementing agencies. Keeping in view the problems faced in the selected tribal and backward districts under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs/Planning Commission, relaxation in implementation of PMGSY projects has been given such as:-

- (i) Minimum tender package amount is reduced to Rs.50 lacs.
- (ii) In the tender document, the "M" value (multiplying factor) in "Bid capacity assessment formula" has been increased from "2" to "3" to increase the bid capacity of a contractor.
- (iii) The time limit upto 24 calendar months has been allowed for completion of work.
- (iv) Cost of Insurance Premium against risks such as damaging or burning of Plants and Machinery etc. of contractors can also be included in the estimate.

(c) and (d) There is no proposal at present to entrust the construction work of rural road in these areas to the concerned Gram Panchayats, under the Pradhan Mantri Gram Sadak Yojana (PMGSY).

Job card holders under MGNREGS

1070. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of job card holders in the country, under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;
- (b) the number of new job cards issued during the last two years till present, under MGNREGS, State-wise;
- (c) whether the instances of nonpayment, late payment of wages and fake job card holders have since been reported to Government;